Declaration or Assets and Liabilities

(84)

Year 2022-23

belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Office Attendant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

07/02/23

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) Satyendra Paswan	Dependant 1 Daughter Srishti	Dependant- 2 Daughter Shreya	Dependant-
(i)	Cash	Rs.20,000.00	Rs.10,000.00	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs.15000/ Bank Savings Account	Rs.50,000.00 Bank Savings Account		-	
(iii)	Bonds, Debentures and shares in Companies		-	_	-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		-	-		-
(v)	Motor Vehicles (details of make, etc.)		-		-	
(vi)	Jewellery (give details of weight and value)	Jwelllary			-	
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s) Satyendra Paswan	Dependant 1 Daughter Srishti	Dependant- 2 Daughter Shreya	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-		-	-	-
(iii)	(Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-		-	-
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			-	-	
(v)	Other (such as interest in property)		-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	_	
	(ii) Loans from financial institutions	-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		•
	(b) dues to departments dealing with supply of water	•	

	(c) dues to departments dealing with supply of electricity		-
	(d) dues to departments dealing with telephones		-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		-
	(f) Other dues, if any	3/16/25	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FLZPS 2175B	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		•
	(iii) Sales Tax [Only in case of proprietary business]		-
	(iv) Property Tax	-	

C Personal Detail				
GPF/CPF/PRAN No.	:-	110135365663		
Gender	:-	F (M/F)		
Date of Birth	:-	14 1 0 1 9 9 0 (DD/MM/YYYY)		
Class/Group	:-	C (A/B/C)		
Cadre	:-	BIHAR VIDHAN SABHA SACHIWALAYA		
		(Full Name e.g. B.A.S Bihar Administrative Service,		
		B.S.S.:- Bihar Secretariat Service etc.)		
Home District	:-	GAYA		
		20. 1일 20. 1일 10. 10. 10. 10. 10. 10. 10. 10. 10. 10.		

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 06/02/2023

Signature: Koi San Jona Sinher

Name of Employee: KUMARI SANJANA SINHA

Designation:

OFFICE ATTENDANT

Department:

BIHAR VIDHAN SABHA SACHIWALAYA